

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 20

IA 614/2023 In C.P. (IB)/494(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 30.04.2024

NAME OF THE PARTIES: **SREI EQUIPMENT FINANCE LTD V/s**
SHREE RAM URBAN INFRASTRUCTURE
LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 614/2023 –

1. Mr. Gaurav Joshi, Senior Counsel a/w Mr. Jash Shah, Advocate i/b DSK Legal appeared for the Applicant.
2. Mr. Nimay Dave, Advocate a/w Lizum Wangdi, Advocate a/w Ms. Smita Durve, Advocate appeared for the RP.
3. Learned Counsel for the RP seeks some time to have the additional affidavit uploaded, though the copy thereof has already been served to the Applicant.
4. Registry is directed to accept hard copies of the reply.
5. List this IA on **07.05.2024** for hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)